NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL : CA/41/2017 APPLICATION NUMBER IN : TCP/205/ (IB)/2017 **PETITION NUMBER** : BRASHER BOOT COMPANY LTD NAME OF THE PETITIONER(S) : FORWARD SHOES INDIA PVT LTD NAME OF THE RESPONDENT(S) : 433 (e)(f) UNDER SECTION **SIGNATURE** DESIGNATION S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM 1. Karitha Surana Resolution Professional Ral R3
Coursel for
Operational
Creditor 3. T.K. Bhaskar Shruti Krishran

<u>ORDER</u>

RP in person present. Counsel for the Operational Creditor present and filed counter in CA/41/IB/2017. Matter is posted for arguments. Put up on **02.01.2018** at **10.30** A.M.

-Sdr

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)